

IN THE INCOME TAX APPELLATE TRIBUNAL "SMC" BENCH : KOLKATA  
[Before Dr. Manish Borad, Accountant Member & Shri Sonjoy Sarma, Judicial Member]

I.T.A No. 125/Kol/2023  
Assessment Year : 2014-15

Shri Sandip Chattopadhyay -vs.- ITO, Ward-37(2), Kolkata  
C/o. Rajesh Mohan & Associates, Unit No. 18,  
5<sup>th</sup> Floor, Bagati House, 34, G.C. Avenue,  
Kolkata – 700013  
[PAN: AEMPC 8189 A]  
(Appellant) (Respondent)

C O R R I G E N D U M

Per Sonjoy Sarma, Judicial Member:

In the order passed by this Tribunal dated 28.07.2023 in ITA No. 125/Kol/2023, PAN has been wrongly mentioned as PAN: AACFD 2119 F on the first page. The correct PAN is AEMPC 8189 A. The order stands modified to the above extent.

Sd/-  
[ Manish Borad ]  
Accountant Member

Sd/-  
[ Sonjoy Sarma ]  
Judicial Member

Dated : 22.09.2023  
[Biswajit, Sr. PS]

Copy of the order forwarded to:

1. Shri Sandip Chattopadhyay
2. ITO, Ward-37(2), Kolkata.
3. CIT(A), Kolkata
4. CIT, Kolkata.
5. CIT(DR), Kolkata Benches, Kolkata.

True copy

By Order

Assistant Registrar  
ITAT Kolkata Benches, Kolkata